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Title: Discussion on the motion for consideration of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2012 as passed by Rajya Sabha (Discussion not concluded).

MR. CHAIRMAN: The House may now take up item No. 24. Shri Kapil Sibal.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): I beg to move:

"That the Bill to amend the Right of Children to Free and Compulsory Education Act, 2009, as passed by Rajya Sabha, be taken into consideration."

...(Interruptions)

श्री शैलेन्द्र कुमार (कौशांगी): सभापति महोदय, इस बिल को कल तिया जाये। ... (लावधान)

MR. CHAIRMAN: Let him only move the Bill for consideration.

SHRI KAPIL SIBAL: I have moved the Bill for consideration. It can be taken up tomorrow....(Interruptions)

MR. CHAIRMAN: It is fine. It will be taken up tomorrow. Let us take up the 'Zero Hour' now.

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 11 a.m. on the 9th May, 2012.

17.55 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, May 9, 2012/Vaisakha 19, 1934 (Saka).

* Not recorded.

* Voted through slip.

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* The following Members also recorded their votes through slips.

Ayes 340 + Shrimati Krishna Tirath and Shri K. Jayaprakash Hegde = 342